

C. A. T. Bench, JAIPUR

Date of Order

Copy of order Hanuman Vp Orders MP 162 /93 in O.A. 136/93

17.3.93

None present on behalf of the petitioner.

M.P. is allowed. The applicant is allowed to implead the persons referred in para 1 of the M.P. as additional parties. The applicant shall also file the amended cause title within one week. The M.P. stands disposed of. Put up the O.A. on 13.4.1993 for admission.



Sd-
(B.N.DHOUNDIYAL)
ADM. MEMBER

Sd-
(D.L.MHTA)
VICE-CHAIRMAN

Amended
Filed
on
23/3/93

2
11/4/93

TRUE - COPY

Section Officer (Judicial)
Central Administrative Tribunal
Jaipur

31/3